

PELICAN GRAND MOTELS PRIVATE LIMITED

Date of Commencement of CIRP

12-Dec-23

List of Creditors as on

31-Mar-25

Annexure 3

| List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹) | | | | | | | | | | | | | | |
|---|----------------------|---------------------------|-----------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| Sl. No | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | PUNJAB NATIONAL BANK | 20.12.2023 | 413,827,445.00 | 413,827,445.00 | Secured | 413,827,445.00 | 413,827,445.00 | No | 100% | NA | NA | - | - | Refer Note 1 |
| | Total | | 413,827,445.00 | 413,827,445.00 | | 413,827,445.00 | 413,827,445.00 | | 100% | NA | NA | - | 5,888,274.00 | |

Note 1: The aforementioned claim has been collated and verified on the basis of records submitted by the claimant. The claims submitted are subject to further substantiation/modification on the basis of any additional evidence or clarification.

Note 2: The claim is pending for verification as certain additional information & documents have been sought from the claimant. However, no reply has been received. Further, complete records pertaining to the Corporate Debtor have not been handed over by the